Statement

Statement showing the number of applications for seeking passports, received by various Passport Offices and number of passports issued during 1995-96

S.No.	Office	1995		1996	
		Number of Applications Received	Number of passports granted	Number of Applications Received	Number of passports granted
1.	Ahemadabad	105955	99089	126536	127760
2.	Bangalore	97741	95672	102248	105905
3.	Bareilly	<b>3</b> 6863	35880	36341	33394
4.	Bhopal	20297	20148	19697	18979
<b>5</b> .	Bhubaneshwar	6995	5309	7683	7029
6.	Bombay	223397	218043	222007	209835
7.	Calcutta	50045	47601	63883	62367
8.	Chandigarh	84608	103257	99379	98946
9.	Cochin	80686	80009	84710	83107
10.	Delhi	121389	106607	142804	140904
11.	Goa	15329	14220	15875	14279
12.	Guwahati	7486	6739	8335	8169
13.	Hyderabad	149422	142770	190722	176649
14.	Jaipur	52942	51893	48272	47441
15.	Jalandhar	69384	100743	95861	95667
16.	Kozhikode	133067	135892	140574	126400
17.	Lucknow	91266	99127	103497	90156
18.	Madras	117333	112475	140512	134158
19.	Nagpur	9541	9037	12107	11792
<b>2</b> 0.	patna	41156	38498	47159	44001
21.	Trichy	164577	139332	189516	191752
22.	Trivandrum	90432	83461	77106	<b>7360</b> 0
<b>23</b> .	Jammu	11457	8713	12531	10495
***************************************		1781368	1754515	1987355	1912785

## Infrastructure Facilities in Various Sectors

6193. SHRI P.S. GADHAVI: Will the FINANCE Minister be pleased to state :

- (a) whether the Government have any plan for creating more infrastructure facilities in various sectors based on the latest technology in the country;
- (b) if so, whether there are various avenues for attracting above 300 dollars of investment in the core sector of the country;
- (c) if so, the details of efforts made or proposed to be made by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (c) The Government's development strategy attaches high

priority to the development of efficient infrastructure and recognise the fact that provision and maintenance of adequate infrastructure of facilities at reasonable cost are absolutely necessary for rapid economic growth on a sustained basis.

Given the competing demands of limited resources available with the Government, the creation of quality infrastructure will need infusion of private capital, including foreign investments. The procedures relating to foreign investment in the infrastructure sector have been further liberalised. Since December, 1996 the Government has allowed automatic approval for foreign equity participation upto 74 per cent in key infrastructure industries such as electricity generation and transmission, non-conventional energy generation and distribution, and construction activities in the area of roads, bridges, railbeds, ports and harbours.

Infrastructure investments are, by their very nature, for long gestation activities. This implies that there is a continuing mismatch between the required debt maturities and the availability of funding. The Asian Development Bank has provided a loan of \$ 30 million for the Private Sector Infrastructure Facility in order to support private sector infrastructure projects through the development of the long-term debt market.

## Premium Collected By LIC, Orisea

6194. KUMARI SUSHILA TIRIYA: Will the Minister of Finance be pleased to state:

- (a) the total amount of premium collected by Life Insurance Corporation from policy holders in Orissa state during each of the last three years; and
- (b) the amount invested in the development work by LIC during the above period ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) The information is being collected and will be laid on the Table of the House.

## Teller Machinee In Banke

6195. SHRI JAI PRAKASH AGARWAL: Will the Minister of FINANCE be pleased to refer to the reply given to the Unstarred Question No. 4510 on 6th September, 1996 and state:

- (a) whether the information has since been collected;
  - (b) if so, the details thereof;
  - (c) if not, the reasons for delay in this regard; and
- (d) the date by which the information is likely to be collected  $\ref{eq:collected}$

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) Yes, Sir. A statement showing the locations (in Delhi) in which Automatic Teller Machines (ATMs) have been installed and in which ATMs are proposed to be installed by public sector banks is attached. In most of the cases the expenditure involved in the installation of an ATM is expected to vary between Rs. 20 and Rs. 25 lakhs per ATM.

(c) and (d) Do not arise.

## Statement

SI. No.	Name of the Bank	ATMs installed in Delhi	ATMs proposed to be installed in Delhi	
1	2	3	4	
1.	State Bank of India	New Delhi Main	(i) Sansadiya Soudh	
		Branch, Sansad Marg	New Delhi	
			(ii) Central Secretariat New Delhi	
			(iii) South Extension	
			Part-II, New Delhi	
2.	State Bank of Hyderabad	NIL	Scope Complex	
	•		Lodi Road, New Delhi	
3.	State Bank of Indore	NIL	Greater Kallash-II New Delhi	
4.	State Bank of Mysore	NIL	One ATM in New Delhi	
5.	State Bank of Patiala	Defence Colony New Delhi	_	
6.	State Bank of Saurashtra	NIL	One or two of following Branches-	
C.			(i) Connaught Place, N. Delhi	
			(ii) Patparganj, Delhi	
			(iii) Nehru Place Complex New Delhi	
			(iv) Chandni Chowk, Delhi	
			(v) Lodhi Road, New Delhi	
7.	Bank of Baroda	NIL	(i) Shakarpur Branch,	
	Balle Of Balous		Old Delhi, Transyamuna Area	
			(ii) Vishakha Enclave Branch,	
			Pitampura, New Delhi, West Area.	